

PUBLIC ANNOUNCEMENT

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
JK SURFACE COATINGS PRIVATE LIMITED**

Notice is hereby given that the National Company Law Tribunal Mumbai Bench, has ordered the commencement of liquidation of the **JK Surface Coating Private Limited on 19.06.2024**

However, the said order was received by the Liquidator on 01.07.2024.

The stakeholders of **JK Surface Coating Private Limited** are hereby called upon to submit their claims with proof on or before **31.07.2024**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 01.07.2024
Place: Mumbai

Vijay Pitamber Lulla
IBBI Regn No.: IBBI/IPA-01/IP-P00323/2017-18/10593
AFA: AA1/10593/02/181224/106612; Valid Till 18.12.2024

